

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO:II**

**SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL  
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 15.07.2021 AT 12:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.424/241/HDB/2019
NAME OF THE COMPANY	Geeta Plyboards Pvt Ltd & 4 others
NAME OF THE PETITIONER(S)	Ambala Patel & 5 others
NAME OF THE RESPONDENT(S)	Geeta Plyboards Pvt Ltd & 4 others
UNDER SECTION	241

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

**ORDER**

Learned counsel for the Petitioner appeared.

Learned counsel for the Respondent appeared.

We direct parties to complete pleadings within two weeks without fail.

Matter stands adjourned to 27.08.2021.

  
MEMBER TECHNICAL

  
MEMBER JUDICIAL